

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
(IB)-279(ND)2020

IN THE MATTER OF:

M/s Ashtech Buildpro India Pvt Ltd
Vs.
M/s Delhi Buildtech Pvt Ltd

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 19.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent : Mr. Abhishek Grover, Adv.

ORDER

On 09.12.2020, one week time was given to file rejoinder but till date no rejoinder has been filed. Learned Counsel for the applicant seeks further time to file rejoinder. As a last opportunity, let rejoinder be filed, subject to cost of Rs. 5,000/- to be paid in the Prime Minister's Relief Fund.

List on 12.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Mukesh